

rights to the majority of its population. Its insistence on perpetuating the inhuman system of apartheid is a challenge to the conscience of humanity. It is guilty of committing acts of aggression against the sovereignty and territorial integrity of the front line African States and grossly violating the fundamental principles of international law. Its existence is the negation of the oneness of the human race.

India has been opposed to its policy of racial discrimination even before independence. Mahatma Gandhi had organised a crusade against it in South Africa even before launching our own freedom struggle. India has been among the foremost nations who have time and again demanded total ostracism—political, military, economic and cultural—of South Africa from the comity of nations.

Thus the invitation to experts belonging to the racist regime of South Africa described as "The other notorious outlaw" by the Prime Minister Shrimati Indira Gandhi is in violation of one of the basic tenets of the nation's foreign policy.

Hence I urge upon the Government to take immediate steps to ensure that the aforesaid invitation to the experts from South Africa is withdrawn forthwith.

(iii) Need to establish a big industry in Jaunpur for solving unemployment problem

डा० ए० यू० आजमी (जौनपुर) : सभापति महोदय, बार बार कहते हुए अब यह शर्म आने लगी है कि उत्तर प्रदेश और उसका जिला जौनपुर जबर्दस्त पिछड़ेपन, गुरुवत और बेरोजगारी का शिकार है।

तकरीबन दो साल पहले 377 के तहत पार्लियामेंट में यह मसला उठा चुका हूँ कि जौनपुर के पिछड़ेपन, गरीबी और बेरोजगारी को दूर करने के लिए कोई ठोस कदम उठाये जाएँ और इन एकदमात का एक रास्ता यह है कि जौनपुर में कोई बड़ी इंडस्ट्री लगाई जाए। इंडस्ट्री के लिए कच्चा माल पैदा करना और कच्चे माल की सप्लाई, कुछ लोगों को मुलाजमत मिलेगा, इसके अलावा और बहुत से रास्ते निकलेंगे, जिससे

जौनपुर के पिछड़ेपन, गरीबी और बेरोजगारी के दूर होने में मदद मिलेगी।

पिछले 377 के तहत उठाए गए मसले के जवाब में इंडस्ट्री मिनिस्टर ने यकीन दिलाया था कि यह मसला जेरे-गौर है लेकिन सिवाय चन्द अफवाओं और खोखले बयान के अभी तक जौनपुर को कुछ न मिल सका।

मैं जौनपुर के अवाम के जबर्दस्त खतालवे की बुनियाद पर सरकार से मैं मतालव करता हूँ कि जल्द-अज जल्द जौनपुर को एक बड़ी इंडस्ट्री देकर जिला जौनपुर के पिछड़ेपन, गरीबी और बेरोजगारी को दूर करने में मदद करें।

(iv) Steps taken to popularise Gunny Bags cooling system

SHRI VIRDHI CHANDER JAIN (Barmer): Man's working capacity and performance is very much impaired by exposure to hot environment of a tropical country like India. More and more buildings are being air-conditioned or air-cooled to give relief to the people living or working in those buildings. But the air conditioning and air-cooling systems consume lot of power and huge initial expenditure is required to meet the cost of the plant and other equipment.

The scientists of the Central Building Research Institute, Roorkee, have developed a very cheap and power saving technique of cooling the buildings by 'gunny bags cooling system'. By this 'gunny bags cooling technique' the temperature of the roof of a building is lowered by as much as 25 degree (centigrade) and room temperature by 10 degree (centigrade) thus providing adequate thermal comfort for factory and office workers.

Various Indian and foreign magazines and papers are publishing articles highlighting the effectiveness of this cheap and power-saving cooling technique in a country like India where power is in short supply and resources are scarce.

This technique has been developed by Shri S.P. Jain and his scientist-colleagues in the Central Building Research Institute, Roorkee in 1978. Since then, many build-

dings in different places in India are being cooled by this technique and the people using them are being provided relief from heat.

The Minister of the Department of Science and Technology is requested to give a statement regarding the steps so far taken by the Department to popularise this technique in the country and outside country and what steps he proposes to take in the future.

(v) First class Railway coaches

SHRI KAZI JALIL ABBASI (Domariaganj) : There has been unprecedented deterioration in the maintenance of first class coaches in the Railways. The situation is beyond description on the NE Railway but even on the Northern Railway things are pretty bad. It has been noticed that following the increased attachment of A/C sleeper coaches, the first class coaches have been totally ignored. While one finds every thing in order in the A/C sleeper coaches, the first class coaches are in a very poor state of maintenance and are at times worse than ordinary second class compartments. Adequate attention is not being paid to the cleanliness of the compartment. The windows are very often unusable ; the lavatories are leaking and the supply of electricity and water is irregular. The fittings are so weak that they are dislodged the moment they are touched.

The indifference towards maintenance of the first class compartments even in prestigious mail trains is not understandable. While there is only a marginal difference between the fares of first class and A/C sleepers travel, the latter are given favourable treatment and the first class passengers suffer in disgust. The Railway Minister may kindly look into this matter and see that the first class compartments are maintained properly.

(vi) Measures to promote tourism in Jammu and Kashmir

SHRI SAIFUDDIN SOZ (Baramulla) : The exaggerated reporting on violence by a section of the press during and after June 5 elections caused great damage to the tourist industry in Kashmir. The houseboat owners, taxi drivers, transporters, artisans and businessmen have suffered great losses. Innumerable house boats on the beautiful Dal Lake and Nigeen Lake have hung 'to

let' hoardings. Since there is every possibility to retrieve the situation for the next tourist season, that is September-October, I would strongly plead for special measures by the Ministry of Tourism and Civil Aviation so that greater number of tourists visit Kashmir valley during the said months. That action will be a shot in the arm of the State Government which is doing all it can to promote tourism in the State.

(vii) Need for giving full status to University of Jamia Millia Islamia, Delhi

श्री अशफाक हुसेन (महाराजगंज) : इस बात को सभी मानते हैं कि तालीम के मैदान में मुसलमान आमतौर से बेपढ़े हुए हैं। इनके पिछड़ेपन को दूर करने के लिए जरूरी है कि प्राइमरी सतह से लेकर आला सतह तक इनको तालीम के मवाके फराहम किए जायें। भारत के दस्तूर में भी इस बात का लिहाज रखा गया है और हर सतह पर अकलियत को अपने तालीमी इदारे कायम करने, उनको आज्ञादाना तौर पर चलाने के लिए आईन में खुसूसी दफ़ात हैं। लेकिन हिन्दुस्तान में मुस्लिम आबादी को देखते हुए प्राइमरी से लेकर आला सतह तक मुस्लिम तालीमी इदारे बहुत कम हैं। आला तकनीकी और मेडिकल तालीम में अकलियती इदारों की कमी बराबर खटकती है। डिग्री कालेजों की तादाद भी बहुत कम है। अकलियती यूनिवर्सिटी के नाम पर पूरे मुल्क में सिर्फ अलीगढ़ मुस्लिम यूनिवर्सिटी एक वाहिद यूनिवर्सिटी है। जहां कहीं भी अकलियती इदारे अपने डिग्री कालेज खोलना भी चाहते हैं इनको इसलिए इजाजत नहीं दी जाती कि यूनिवर्सिटी ग्रान्ट्स कमीशन ने मजीद डिग्री कालेज खोलने पर पाबन्दी लगा रखी है।

इस हालात में जरूरत इस बात की है कि अकलियती इदारों को डिग्री कालेज, टेक्निकल और मेडिकल कालेज खोलने की, यूनिवर्सिटी ग्रान्ट्स कमीशन और दूसरे इदारों की तरफ से लगाई गई पाबन्दियों से मुस्तसना किया जाए। दिल्ली की जामा मिल्लिया इस्लामिया को पूरी यूनिवर्सिटी का दर्जा दिया जाए और वहां इन्जीनियरिंग कालेज और मेडिकल कालेज के खोलने की भी मंजूरी दी जाए।